



Tag along with SLP(C) Diary No. 23367/2020.

In the meantime, there shall be stay of directions (i), (ii) and (iv) given in para 7 of the impugned order dated 20.10.2020 passed by the High Court.

(ASHWANI KUMAR)  
ASTT. REGISTRAR-cum-PS

(ANAND PRAKASH)  
BRANCH OFFICER